

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. †2487**

TO BE ANSWERED ON THE 8TH AUGUST, 2018/ SHRAVANA 17, 1940 (SAKA)

NRC IN ASSAM

†2487. SHRI HARIVANSH:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the extent to which the work on National Register for Citizens (NRC) has been carried out in Assam so far;**
- (b) the total number of illegal immigrants identified so far; and**
- (c) the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): Sir; The complete Draft National Register for Citizens (NRC) in the State of Assam has been published on 30.07.2018. Out of 3,29,91,384 applicants, 2,89,83,677 are found eligible for inclusion in the complete draft NRC. After the publication of draft NRC, there is a provision of claims and objections under the Citizenship Rules, 2003. Every person will get adequate opportunity to file claims and objections.
